

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,  
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.448/BB/2018	For admission	Sec 252	M/s Conitor Software Pvt Ltd	Naman G Joshi PCS	ROC	

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :

RESPONDENT/s :

**ORDER**

Admit. Issue notice to ROC, Karnataka at Bangalore. Registry to prepare notice. Petitioner Counsel to collect the notice and serve it on ROC, Karnataka and file proof of service.. ROC to file his reply within 3 weeks. Post the case on 21.08.2018



Member(T)

Prema Murray – Steno



Member(J)